Sr. No. 07

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU (Thursde Video conformed)

(Through Video conference)

EMG-Bail App No. 04/2020

Sandeep Jamwal

...Applicant/Petitioner(s)

Through :- Mr. M.K Bhardwaj, Sr. Advocate with Mr. Gagan Kohli, Advocate

v/s

UT of Jammu and Kashmir and another ... Non-applicant/Respondent(s)

Through :- Mr. Sudesh Magotra, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE <u>ORDER</u>

Mr. Sudesh Magotra, learned Dy. A.G waives notice on behalf of the non-applicants. He seeks and is granted time to file objections by the next date.

The accused-Mohinder Singh, who is presently lodged in District Jail, Udhampur in F.I.R No. 33/2020 registered with Police Station, Ramnagar is granted bail subject to furnishing of personal bond and surety bond to the tune of Rs. 50,000/- each to the satisfaction of respondent No. 2. The accused shall attend the investigation as and when required and shall not tamper with the evidence in any manner. The bail granted shall remain in force till next date.

List on 04.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 29.04.2020 _{Tarun}